

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

CAUSE LIST DATED 10.05.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:20 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 481 of 2021 in TA No. 186 of 2021 [Comp App. (AT) No. 261 of 2019]	Gautam R. Padival & 2 Ors. Vs. Karnataka Treaters Ltd & 55 Ors	Adiya Varma Utkarsh Joshi	Gautham Shivshankar R3, R5 and R9 Amit Pai R7, R28 Shantanu Singh R1 & R8

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By the order of Hon'ble Member (J)

-sd/-

(Chennai Bench)